

SC: 20/20
State v. Nadeem Khan
FIR NO:257/2014
PS:Darya Ganj

04.01.2021

Undersigned is also discharging work of Bail Roster duty.

Present: Sh. Pawan Kumar, Ld. Addl. PP for the state through VC.
None for accused.
Ld. Counsel for complainant through VC.

Put up for purpose fixed/appearance of accused on 28.04.2021.

(Naveen Kumar Kashyap)
ASJ-04/Central/04.01.2021

SC: 27931/2016
State v. Irfan @ Sonmu@ Jugnu Etc.
FIR NO:59/2013
PS: Hauz Qazi

04.01.2021

Undersigned is also discharging work of Bail Roster duty.

Present: Sh. Pawan Kumar, Ld. Addl. PP for the state through VC.
Proxy counsel for accused through VC.

He states that all accused are on bail.

Put up for PE in terms of previous order for 28.04.2021.

(Naveen Kumar Kashyap)
ASJ-04/Central/04.01.2021

04.01.2021

Undersigned is also discharging work of Bail Roster duty.

Present: None.

Put up for purpose fixed/arguments in terms of previous order
for 28.04.2021.

(Naveen Kumar Kashyap)
ASJ-04/Central/04.01.2021

SC: 153/2017
State v. Mohan Kumar @ Nirmal Kumar
FIR NO: 299/2012
PS: Sarai Rohilla

04.01.2021

Undersigned is also discharging work of Bail Roster duty.

Present: Sh. Pawan Kumar, Ld. Addl. PP for the state through VC.
None for accused.

Put up for purpose fixed in terms of previous order for
28. 04. 2021.

(Naveen Kumar Kashyap)
ASJ-04/Central/04.01.2021